

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1191
TO BE ANSWERED ON 22ND DECEMBER, 2017**

FAKE PATIENTS IN HOSPITALS

1191. SHRI BHAGWANT MANN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the cases of admittance of fake patients in the Government hospitals have come to the notice of Medical Council of India (MCI) during a recent inspection;
- (b) if so, the details thereof;
- (c) whether the Government/MCI has any proposal to set criteria for admitting patients in the hospitals; and
- (d) if so, the details thereof and the steps taken by the Government in this direction?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): No.
- (b): Does not arise.
- (c) & (d): The Central Government/MCI has no proposal, at present, to set criteria for admitting patients in the hospitals.

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